

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5245

ANSWERED ON:05.09.2011

R & R OF SARDAR SAROVAR PROJECT OUTSEES

Jardosh Smt. Darshana Vikram;Naranbhai Shri Kachhadia;Pathak Shri Harin;Patil Shri C. R. ;Pratapsinh Shri Chauhan
Prabhatsinh;Premajibhai Dr. Solanki Kiritbhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of steps taken by his Ministry to call for the report on the Rehabilitation and Resettlement works relating to the Sardar Sarovar Project in Maharashtra;

(b) if so, the details thereof; and;

(c) the time by when next meeting of the R and R sub-group of NCA being planned to be convened by the Secretary, Ministry of Social Justice and Empowerment?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) & (b) The Secretary, Ministry of Social Justice & Empowerment, in his capacity as the Chairperson of the R&R Sub-Group of Narmada Control Authority, wrote to the Government of Maharashtra on 25.2.2011, 20.6.2011 and 14.7.2011 for early completion of Resettlement and Rehabilitation (R&R) work (i) by way of allotment of one hectare additional land to major sons of Project Affected Families (PAFs) at the present dam height of EL 121.92 meters, and (ii) in respect of declared PAFs remaining for R&R between present dam height and the Full Reservoir Level.

(c) Next meeting of the R&R Sub-Group has not yet been fixed.